

Board Employees to a National Tribunal; and

(b) if so, the decision taken in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The matter is under consideration.

Folk Dances

2742. Shri Pangarkar: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any documentary film has been prepared on the folk dances of Maharashtra and Gujarat; and

(b) if so, the nature thereof?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). No documentary film has so far been produced exclusively on the folk dances of Maharashtra and Gujarat.

Handloom Industry

2743. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity and value of yarn consumed by the handloom industry of India in 1957-58; and

(b) the estimated value of products of the handloom industry during the above period?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) It is estimated that 9,43,780 bales of yarn valued at Rs. 86.7 crores, were consumed by the handloom industry in 1957-58.

(b) Rs. 150.8 crores.

Local Development Works

2744. Shri M. V. Krishna Rao: Will the Minister of Planning be pleased to state the total amount allocated to and utilised by the Government of Andhra Pradesh for the local development works during the year 1957-58?

The Deputy Minister of Planning (Shri S. N. Mishra): Out of Rs. 49.72 lakhs allocated during 1957-58 the

actual expenditure came up to Rs. 48.79 lakhs.

Delhi Shops and Establishment Act

2745. Shrimati Sucheta Kripalani: Will the Minister of Labour and Employment be pleased to state:

(a) whether any steps are being taken to amend section 15 of the Delhi Shops and Establishment Act, 1954, to fix working hours from 10 A.M. to 8 P.M. with two hours' break from 1 P.M. to 3 P.M.; and

(b) if so, the progress made so far?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) Does not arise.

Displaced Persons Colonies in Delhi

**2746. { Shri Vajpayee:
Shri U. L. Patil:**

Will the Minister of Rehabilitation and Minority Affairs be pleased to state the total area of any single storeyed tenement in units of two tenement each constructed by Government in various displaced persons' colonies in Delhi and allotted to two different families?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): The number of tenements constructed in Delhi runs into thousands. Generally, these tenements have been built on plots measuring 200 sq. yds. Under the "Cheap Housing Scheme", the area of a plot is about 100 sq. yds. Allotments were started about 9 years ago. It has been a continuing process. If information is required in regard to any particular area and allotment to "two different families", an effort will be made to collect the same.

All India Radio

2747. Shri Manaan: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Government have under their consideration

to beam a programme from the All India Radio to Nepal; and

(b) what relation is likely to exist between the proposed programme and the current Gorkhali programme in the Troops Programmes of the All India Radio?

The Minister of Information and Broadcasting (Dr. Keskar): (a) No Sir; but the Government have a proposal under consideration to start a programme in Nepali language.

(b) This will be in addition to the present Gorkhali programmes broadcast which are mainly meant for the Army.

Steel for Small Scale Industries in Andhra

2748. Shri M. V. Krishna Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of steel demanded by the Andhra Pradesh Government as requirements for the Small Scale Industries during 1958-59 so far; and

(b) the quantity of steel allotted exclusively during the same period?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) and (b) :

	Quantity asked for Tons	Quantity allotted Tons
1958-59 (April-September)	5,000	2,376

Licences for Wine

2749. Shri B. C. Prodhan: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of export and import licences issued for wine in India during the year 1957-58;

(b) the total income realised by the Indian Government therefrom; and

(c) the total requirements in value of wine in Delhi, Bombay and Calcutta during the said period?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) There being no control over export of wine, the question of issuing licences for export does not arise. Licensing statistics are maintained according to licensing periods. The number of licences issued for import of wine during the last three licensing periods was as follows:

January-June, 1957.	97
July-September, 1957.	1
October 1957-March, 1958.	95
Total.	193

(b) Rs. 3,92,000.

(c) Information is not available.

Cattle Breeding Programmes

2750. Pandit Thakur Das Bhargava: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that income from Cattle Industry was stated to be 1,000 crores per year in the First Five Year Plan report while the same has been calculated to be 664 crores in the Second Five Year Plan report;

(b) what is the basis of calculation in both the reports;

(c) if the basis is the same in both the reports the reasons for such a large decrease; and

(d) what is the annual income from Cattle Industry now in view of the fact that about 5 crores of maunds of milk are produced less every year according to the statistics of 1956?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (d). The matter is under reference to the National Income Unit of the Central Statistical Organisation.